

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-101
IB-239/ND/2024

IN THE MATTER OF:

Durga Enterprises

.....Applicant

Vs.

Dharamarj Contracts India Private Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 10.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Pawan Malhan, Adv.

For the Respondent :

ORDER

This is a petition filed under Section 9 of the IBC. Heard the submissions made by the Ld. Counsel on behalf of the Petitioner. Issue notice to the Respondents for filing their reply and appearance. Notice be issued by all means and proof of service be filed. List the matter on **11.07.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)